

DIVISION BENCH

ITEM NO.119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.150/2023, IA No.595/2023, IA No.596/2023, IA No.597/2023,
IA No.598/2023, IA No.599/2023 & IA No.381/2023
IN CP (IB) No.04/ALD/2020**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S NEON VINCOM PVT LTD V/S M/S COLORCITY HOMES PVT LTD
UNDER SECTION	7 IBC (RESOLUTION PLAN APPROVED)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 21st August, 2024.

-Sd-

(Court Officer)

23rd July, 2024

*Bipul Kumar Tiwari
(Stenographer)*